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Crl.A.No. 906 OF 2000
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ITEM No.106 Court No. 5 SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No.906/2000@@
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Ayuub Appellant (s)

VERSUS

State of U.P. Respondent (s)
(With appln. for bail)

with
Crl.Appl. 804/2001
(With appln. for c/d in filing the criminal appeal)

Date :05/09/2001 These appeals were called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE K.T. THOMAS
HON'BLE MR. JUSTICE S.N. VARIAVA

For Appellant (s) in Crl.A.906/00 Mr. Himanshu Munshi, Adv.

For Appellant (s) in Crl.A.804/2001 Mr. KTS Tulsi, Sr.Adv.
Mr. Vikas Pahwa, Adv.
For Mr. Ranjan Narain, Adv.

For Respondent (s) Mr. AS Pundir, Adv. (NP)

UPON hearing counsel the Court made the following
O R D E R
.....L.....I.....T.....T.....T.....T.....T.....J
.SP2

Learned senior counsel for the appellants submitted that some more documents are vitally necessary for addressing arguments and that an adjournment will help them getting such documents.
List after two weeks.
.SP1

Hemalatha (HK Bhatia)
Court Master